

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 239
ANSWERED ON 21/07/2026**

PMGSY-III IN KERALA

**239. Adv. Adoor Prakash:
Shri Rajmohan Unnithan:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the current status of the ongoing projects under Pradhan Mantri Gramin Sadak Yojana (PMGSY) Phase-III in the State of Kerala?**
- (b) the details of sanctioned and completed road length under PMGSY-III remaining to be completed in the State during the last three years;**
- (c) whether any proposals from Kasaragod district are pending for approval, if so, the details thereof;**
- (d) the details of Central assistance released for maintenance of PMGSY road;**
- (e) whether the Government has noted the delay in the completion of the sanctioned projects under PMGSY-III; and**
- (f) if so, the details thereof and the measures taken to ensure timely completion of the works and quality monitoring of rural road projects?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Under Pradhan Mantri Gram Sadak Yojana-III (PMGSY III), a total 1,406 km road length (280 roads) and 11 bridges have been sanctioned, out of which 1,022 km (139 roads) have been completed as on 16th July, 2026. 377 km road length (141 roads) and 11 bridges are at various stages of construction. The timeline for completion of PMGSY-III is March 2028. Further, the State wise and District-wise details of rural road projects and the stages of construction under various interventions of PMGSY may be accessed at the programme website <https://pmgsy.dord.gov.in/dbweb> on a real-time basis.

(b): Under PMGSY-III, a total of 95 roads of 286.66 km and 11 bridges are remaining for construction. The slight differences in the completed and balance projects are due to foreclosures and dropping of road lengths in various projects.

Year-wise details of works sanctioned, completed and in-progress, during the last three years, are given below: -

Financial Year	Sanctioned			Completed			In-Progress		
	No. of Roads	Length (km)	No. of Bridges	No. of Roads	Length (km)	No. of Bridges	No. of Roads	Length (km)	No. of Bridges
2023-24	111	591.68	-	48	423.42	-	63	168.26	-
2024-25	33	159.86	11	1	41.46	-	32	118.4	11
2025-26	-	-	-	-	-	-	-	-	-
Total:	144	751.54	11	49	464.88	-	95	286.66	11

(c): As reported by the State, no proposals from Kasaragod PIU are pending for approval under PMGSY-III scheme. However, a proposal for 7 roads with a total length of 7 km under PMGSY IV is currently under scrutiny.

(d): Maintenance of roads constructed under the programme is the responsibility of the State/UT Governments. All PMGSY works are covered by initial five year maintenance contracts during the Defect Liability Period (DLP) as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State/UT Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate account. On expiry of the 5 year, ie., during the post Defect Liability Period (post DLP), the roads are placed under Zonal maintenance contracts for a term of 5 year, which includes renewal and maintenance from time to time. The budget for the same is also allocated by the State/UT governments.

(e) & (f): The Government continuously monitors the progress of works sanctioned PMGSY-III. After careful examination of the prevailing circumstances, a proposal seeking extension of the implementation timeline was submitted to the Government. Subsequently, the Union Cabinet approved the extension of the timeline up to March 2028 for the completion of PMGSY-III works.

To ensure completion of the balance works within the revised time frame, regular review meetings are conducted at the State/UT, Regional and National levels regularly and progress of implementation is closely monitored. Issues affecting project execution are reviewed on a case-to-case basis and necessary interventions are undertaken in coordination with all concerned stakeholders to facilitate their timely resolution.

For ensuring timely completion with the prescribed quality standards, PMGSY follows a robust Three-Tier Quality Control Mechanism supported by the "Quality First" mobile application. The application serves as a digital inspection and monitoring platform that enables stage-wise quality inspections during construction phases, Geo-tagged photographic evidence, and digital stage-passing approvals during the execution of PMGSY works. It complements the overall quality assurance framework, which includes 4 internal inspections by the Programme Implementation Units (PIUs), 3 independent inspections by State Quality Monitors (SQMs), and one inspection by National Quality Monitors (NQMs).
